Armed Forces also keep pace with the developments which are taking place. I am happy to report to the House that they have been doing yeoman service as far as the environmental and ecological balance is concerned. The ex-servicemen are being considered for having ecological batteaions in the Himalayan region. There have been offers from the desert areas of Rajasthan for our Territorial Army and the ex-Servicemen. This is being considered.

Sir, before I end I would like to say that I thank all the hon. Members for their participation and the very solid support for the people who are giving their today for our tomorrow.

DR V. KULANDAIVELU (Chidambaram): Mr. Deputy Speaker, Sir, on behalf of my party DMK I rise to support and participate in the discussion on the demands for Grants of the Ministry of Defence. The Ministry deserves appreciation for its effective functioning and the contributory role in protecting the country from extraneous forces.

Sir, I am confident that under the able stewardship of Shri Venkataraman the functioning of the Defence Ministry will definitely implie further. It is a known fact that we are not enemies of anyone. We want to maintain peaceful and friendly relations with others. Whenever opponents had realised their mistakes it had been our attitude to forgive the enemity for pavement of cordial atmosphere. That is the pride of our hation. But at the same time we must be cautious and vigilant about the unprecedented attack from extraneous source and be prepared to meet any adverse situation.

Sir, the production rate in the Defence Ministry undertakings is not up to the mark. So the manufacturing capacity of their units should be improved. We have invested Rs. 443 crores but the profit is just Rs. 17

crores. It is due to faulty administration and improper functioning of their various undertakings.

MR. DEPUTY SPEAKER: The hon. Member may resume his seat for a few minutes.

17.00 hrs.

KERALA BUDGET, 1982-83

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to present a statement of estimated receipts and expenditure of the State of Kerala for the year 1982-83.

Budget of the Government of Kerala for 1982-83.

Sir, I lay on the Table of the House the Annual Financial Statement of the State of Kerala for the financial year 1982-83.

- 2. Consequent on the Proclamation issued under article 356 of the Constitution on the 17th March, 1982, the powers of the Legislature of the State of Kerala are exercisable by or under the authority of the Parliament. The statement of estimated receipts and expenditure of the State of Kerala for the financial year 1982-83 is therefore, being placed before the House.
- 3. According to the Revised mates for the current year, the total revenue receipts are Rs. 876 crores as against the Budget Estimates Rs. 722 crores. The improvement is mainly accounted for by buoyancy in sales-tax receipts and increase in the State's share of Union excise duties, besides a book-adjustment for writeoff of a part of the pre-1979 con-" solidated Central loans on the basis recommendations Seventh Finance Commission as cepted by the Government of India. The revenue expenditure is placed at Rs 767 crores in the Revised Estimates, compared to Rs. 711 crores in the Budget Estimates.

[Shri Pranab Mukherjee]

- 4. On the Capital Account, the receipts are estimated at Rs. 489 crores in the Revised Estimates 1981-82 as against Rs. 174 crores in the Budget Estimates. The capital expenditure is estimated at Rs. 671 crores compared to Rs. 218 crores in the Budget Estimates. The increases are mainly due to ways and means advances and overdrafts from the Bank of India and the repayments Provision has also thereof. made for book adjustment for writeoff of a part of the pre-1979 consolidated Central loans as mentioned earlier. Taking into account transactions in Public Account. year is expected to close with overall deficit of Rs. 84.52 crores compared to a deficit of Rs. 29.56 crores envisaged in the Budget Estimates. The deterioration has occurred mainly on account of grant of additional instalments of dearn'ess allowance to State Government employees, shortfall in excise revenue and higher development outlays in certain sectors.
- 5. According to the Budget mates for 1982-83, the total revenue receipts are Rs 838 crores inclusive of the State's share of Central taxes to the extent of Rs. 188 crores. The receipts from State taxes and duties are estimated at Rs. 422 crores, showing an improvement of Rs. 72 crores over the Rovised Estimates for current year. The non-tax revenues are estimated at Rs. 133 crores the grants-in-aid from the Government of India at Rs. 76 crores. The revenue expenditure for 1982-83 estimated at Rs. 831 croes. The areas where major increases in diture are envisaged ane payments police, pension, education, medical, social security and welfare bridges. and roads and Capital Account, the receipts are placed at Rs. 183 crores and expenditure, including loans and advances, at Rs. 229 crores. Taking into account these and the transactions in Public

- Account, the overall deficit for 1982-83 is estimated at Rs. 1.28 crores. The cumulative deficit, inclusive of carry over deficit, is estimated at Rs. 85.80 crores.
- 6. The Plan outlay of the State for the current year, as envisaged at the Budget stage, was Rs. 294 crores, against an approved outlay of Rs. 275 crores. The anticipated outlay during the year is Rs. 305 crores.
- 7. The approved Plan outlay 1982-83 is Rs. 275 crores. The outlay will be met by the States own sources (Rs. 146 crores), Central assistance (Rs. 94 crores) and additional resource mobilisation of the State, Government and its enterprises. The emphasis continues to be laid on the important sectors. The major outlays are Rs. 57.56 crores for agriculture and allied services, Rs. 50 crores for power, Rs. 47.50 crores for irrigation, flood control and anti-sea erosion and industry Rs. 32.40 crores for minerals. The outlays also include Rs. 13.50 crores for roads and bridges, Rs. 14.50 crores for sewerage water supply, Rs. 10.15 crores for housing, Rs. 7.50 crores for and Rs. 10.90 crores for general and technical education. Adequate vision has also been made for the special component plan for the exclusive benefit of scheduled caste and scheduled tribes. Many of the developmental schemes are oriented to- 1 wards the 20-Point programme. Inclusive of the centrally sponsored schemes, schemes for hill areas development, anti-sea erosion works etc., the total developmental outlay is estimated at Rs. 333 crores.
 - While, as required, the Annual Financial Statement for the year 1982-63 has been laid before House and the connected for Grants are also being circulated to the Hon'ble Members along are other Budget papers, at we present, seeking 'Vote-ononly a Account' for the first six months of the financial year 1982-83.